

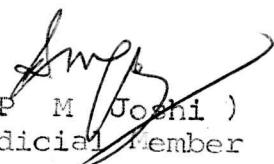
(S)

Coram : Hon'ble Mr P H Trivedi .. Vice Chairman  
Hon'ble Mr P M Joshi .. Judicial Member

17/2/1987

Heard learned advocate Mr. Padhya for the applicant. Neither the respondent Mr Chiranjilal nor his advocate appear. The impugned order enclosed 6 at .. dated 7th February, 1987 is only posting the petitioner Shri H S Parhar after his training from Ratlam to Rajkot and on the face of it it is not his transfer from Ratlam to Rajkot. The respondent Shri Chirajilal had in another case come up to the Tribunal and his transfer orders have been quashed. This is an application directly challenging the posting of Mr. Chiranjilal at Mehsana. The application ~~therefore~~ has no merit and there is no difficulty in implementing the orders of posting the applicant at Rajkot after his training at Ratlam. Application therefore dismissed.

  
( P H Trivedi )  
Vice Chairman

  
( P M Joshi )  
Judicial Member